

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH), ROHINI COURTS : DELHI

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No	Name of the Official	From	To
1.	Ms. Jyoti Dewan W/o Sh. Yogesh Dewan EC-3160	Sr. PA in the Office Pool, North District, Rohini Courts, Delhi.	Sr. PA in the Court of Ms. Shefali Sharma, ASJ-02, North District, Rohini Courts, Delhi.
2.	Ms. Neetu Adhikari, W/o Sh. Devanshish Sen Gupta, EC-43878762	PA in the Court of Ms. Shefali Sharma, ASJ-02, North District, Rohini Courts, Delhi.	PA in the Office Pool, North District, Rohini Courts, Delhi.

Note:

1. Transferred officials shall handover the charge of all the records in their custody along with the Computer Hardware & other peripherals (if any), before relinquishing their duties.
2. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.

*Seema Maini*  
(SEEMA MAINI)  
Principal District & Sessions Judge  
North District : Rohini Courts : Delhi.

No. 23130-23155 /F2N(2)/Admn.II/T&P/North/RC/2024

Dated, Delhi the 02/07/2024

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Ld. Principal District & Sessions Judge (North-West), Rohini Courts, Delhi.
3. Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
4. Ld. Officer In-charge, Copying Agency, Rohini courts, Delhi.
5. Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
6. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
7. The Sr. AOJ/AOJ/Branch In-charge, Administration-I & II, Tis Hazari Courts, Delhi.
8. The Sr. AOJ/AOJ/Branch In-charge, Administration-I & II, North District, Rohini Courts, Delhi.
9. The Official concerned, North District, Rohini Courts, Delhi.
10. The Dealing Official, Admn. I, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
11. The Dealing Official, Admn. I, North District, Rohini Courts, Delhi.
12. The Web-Site, Computer Committee, Rohini Courts, Delhi.
13. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
14. The Facilitation Center, Rohini Courts, Delhi.
15. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
16. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
17. The Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
18. Personal Office of the undersigned.

*Seema Maini*  
Principal District & Sessions Judge  
North District : Rohini Courts : Delhi.